

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 46/KB/2018
CA(IB)No.835/KB/2019
CA(IB)No.836/KB/2019

Present: 1. Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th July, 2019, 10:30 A.M

Name of the Company		K.N.Choudhury & Co. Pvt.Ltd.- Vs- Nuddea Plantations Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1. SOUMIKRA LAHIRI RP
- 2. Vipash Singh for RP

[Signature]
10/07/19
[Signature]
10/7/19

- 1. Vikram Wadcha.
- 2. Advocate for CoC Vikram Wadcha, Advocate for CoC, 10/7/19

[Signature]
10/7/19

- 3. Meedha Suman Sharma ORDER Operational

Ld. RP alongwith the Ld. Counsel for the RP appears. Ld. Counsel for the CoC appears. Ld. Counsel on behalf of the corporate debtor appears. CA(IB) 835.KB/2019 is filed by the RP and original applicant for withdrawal of this proceeding under section 12A of IBC. CoC in its meeting dated 08.04.2019 by 100% votes gave approval for permitting the withdrawal. In view of this, withdrawal is allowed. In view of this, CA(IB) 835/KB/2019 stands disposed off. Operational Creditor may file proceeding independently. All other pending applications will come on 26.08.2019.

[Signature]
(M. B. Gosavi)
Member(J)